

**THE TRIPURA APPROPRIATION BILL, 2016 (THE TRIPURA BILL NO.7
OF 2016)**

**A
BILL**

to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the Services of the financial year 2016-17.

BE it enacted by the Legislative Assembly of Tripura in the sixty-seven year of the Republic of India as follows: -

Short Title

This act may be called the Tripura Appropriation Act, 2016.

*Issue of a sum of
Rs.15483,76,81,000/-
out of the Consolidated
Fund of the State of
Tripura for the Financial
Year 2016-17.*

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of Rupees fifteen thousand four hundred eighty-three crore seventy-six lakh eighty-one thousand only towards defraying the several charges which will come in course of payment during the financial year 2016-17 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

Appropriation

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

THE SCHEDULE
See Section (2 & 3)
Tripura Bill No.7 of 2016

1 No. of Votes	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
1	Department of Parliamentary Affairs	36.38	0.00	36.38	2296.12	0.00	2296.12	2332.50
2	Governor's Secretariat	415.00	0.00	415.00	0.00	0.00	0.00	415.00
3	General Administration (S.A.) Department	0.00	0.00	0.00	4965.00	51.00	5016.00	5016.00
4	Election Department	0.00	0.00	0.00	924.00	0.00	924.00	924.00
5	Law Department	0.00	0.00	0.00	6749.00	4870.00	11619.00	11619.00
6	Revenue Department	0.00	0.00	0.00	16791.16	3137.50	19928.66	19928.66
7	General Administration (AR) Department	0.00	0.00	0.00	334.50	0.00	334.50	334.50
8	General Administration (P&T) Department	504.00	0.00	504.00	10.00	0.00	10.00	514.00
9	Statistical Department	0.00	0.00	0.00	751.40	0.00	751.40	751.40
10	Home (Police) Department	0.00	0.00	0.00	110859.35	2631.00	113490.35	113490.35
11	Transport Department	0.00	0.00	0.00	2040.50	1253.56	3294.06	3294.06
12	Co-operation Department	200.00	177.00	377.00	2345.00	393.00	2738.00	3115.00
13	Public Works (R&B) Department	8050.00	10000.00	18050.00	39963.00	28653.04	68616.04	86666.04
14	Power Department	0.00	0.00	0.00	10104.50	1301.00	11405.50	11405.50
15	P.W.(WR) Department	170.00	340.00	510.00	12902.70	1778.82	14681.52	15191.52
16	Health Department	100.00	0.00	100.00	23894.89	1265.63	25160.52	25260.52
17	L.C.A. Department	0.00	0.00	0.00	2905.80	115.16	3020.96	3020.96
18	General Administration (Political) Department	0.00	0.00	0.00	219.50	0.00	219.50	219.50

		(Rs. In lakhs)						
1	2	3						
No. of Votes	Services and purposes	Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
19	Tribal Welfare Department	0.00	0.00	0.00	92576.36	188484.25	281060.61	281060.61
20	Welfare of SC Department	0.00	0.00	0.00	41199.84	72732.16	113932.00	113932.00
21	Food & Civil Supplies & Consumer Affairs Department	0.00	0.00	0.00	8538.70	948.30	9487.00	9487.00
22	Rehabilitation Department	0.00	0.00	0.00	3050.90	0.00	3050.90	3050.90
23	Panchayati Raj Department	0.00	0.00	0.00	22731.58	54.28	22785.86	22785.86
24	Industries & Commerce Department	0.00	0.00	0.00	4079.40	1877.60	5957.00	5957.00
25	Industries & Commerce (H.H.& Sericulture) Department	0.00	0.00	0.00	2368.96	661.00	3029.96	3029.96
26	Fisheries Department	20.00	0.00	20.00	3427.11	119.25	3546.36	3566.36
27	Agriculture Department	210.00	52.00	262.00	20639.86	10120.18	30760.04	31022.04
28	Horticulture Department	0.00	0.00	0.00	7121.09	57.20	7178.29	7178.29
29	Animal Resource Development Department	0.00	0.00	0.00	7555.18	593.00	8148.18	8148.18
30	Forest Department	0.00	0.00	0.00	7630.20	2590.00	10220.20	10220.20
31	Rural Development Department	0.00	0.00	0.00	10749.93	43520.83	54270.76	54270.76
32	T.R.P. & P.T.G. Department	0.00	0.00	0.00	1638.54	0.00	1638.54	1638.54
33	Science, Technology & Environment	0.00	0.00	0.00	778.45	2.55	781.00	781.00
34	Planning and Co-ordination Department	0.00	0.00	0.00	11030.70	936.00	11966.70	11966.70

1 No. of Votes	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
35	Urban Development Department	120.00	50.00	170.00	11793.32	12115.76	23909.08	24079.08
36	Home (Jail) Department	0.00	0.00	0.00	2634.40	910.00	3544.40	3544.40
37	Labour Organisation	0.00	0.00	0.00	983.40	0.00	983.40	983.40
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	1386.00	200.00	1586.00	1586.00
39	Education (Higher) Department	0.00	0.00	0.00	14474.98	2693.30	17168.28	17168.28
40	Education (School) Department	0.00	0.00	0.00	75015.12	573.57	75588.69	75588.69
41	Education (Social) Department	0.00	0.00	0.00	36743.86	0.00	36743.86	36743.86
42	Education (Sports & Y.P.) Department	0.00	0.00	0.00	7272.07	6479.25	13751.32	13751.32
43	Finance Department	90744.00	50000.00	140744.00	209968.00	150.00	210118.00	350862.00
44	Institutional Finance	0.00	0.00	0.00	325.50	0.00	325.50	325.50
45	Taxes and Excise	0.00	0.00	0.00	1436.00	0.00	1436.00	1436.00
46	Treasuries	0.00	0.00	0.00	682.00	0.00	682.00	682.00
47	C.M's. Secretariat	0.00	0.00	0.00	88.00	0.00	88.00	88.00
48	High Court	1412.00	0.00	1412.00	0.00	0.00	0.00	1412.00
49	Fire Service Organisation	0.00	0.00	0.00	6305.05	1015.00	7320.05	7320.05
50	Civil Defence	0.00	0.00	0.00	32.56	0.00	32.56	32.56
51	Public Works (DWS) Department	0.00	0.00	0.00	10399.84	12738.44	23138.28	23138.28
52	Family Welfare & Preventive Medicine	400.00	0.00	400.00	20507.15	1313.50	21820.65	22220.65
53	Tribal Welfare (Research) Department	0.00	0.00	0.00	315.00	0.00	315.00	315.00

1 No. of Votes	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
54	Factories & Boilers Organisation.	0.00	0.00	0.00	212.50	0.00	212.50	212.50
55	Employment	0.00	0.00	0.00	509.31	0.00	509.31	509.31
56	Information Technology	0.00	0.00	0.00	400.00	923.36	1323.36	1323.36
57	Welfare of Minorities Department	0.00	0.00	0.00	2504.70	7264.80	9769.50	9769.50
58	Home (FSL, PAC, Prosecution & Co-ordination Cell)	0.00	0.00	0.00	375.50	6.00	381.50	381.50
59	Tourism	0.00	0.00	0.00	262.50	256.52	519.02	519.02
60	Kokborok & Other Languages	0.00	0.00	0.00	38.16	0.00	38.16	38.16
61	OBC Welfare	0.00	0.00	0.00	4499.00	650.00	5149.00	5149.00
62	Education (Elementary)	0.00	0.00	0.00	75573.48	2030.00	77603.48	77603.48
GRAND TOTAL :		102381.38	60619.00	163000.38	967910.62	417465.81	1385376.43	1548376.81

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced under Article 204 of the Constitution of India to provide for the appropriation out of the consolidated fund of the State of Tripura of the moneys required to meet the expenditure of the Government of Tripura for the period from the 1st April, 2016 to the 31st March, 2017 for the financial year 2016-17.

(TAPAN CHAKRABORTI)
Finance Minister
Tripura.

TECHNICAL REPORT

This is Money Bill within the meaning of Article 199 of the Constitution of India.

The Bill attracts the provisions of Article 207 of the Constitution of India. Therefore, recommendation of the Governor is necessary for both introduction and consideration of the Bill in the Tripura Legislative Assembly.

The State Legislature has exclusive power to enact a law on the subject.